

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

F. No. L-1/249/2019/CERC

Dated: 3.12.2019

To,

Shri Abhay Choudhary,  
Executive Director (Commercial & Reg. Cell),  
Power Grid Corporation of India Limited,  
"Saudamini" Plot No.2, Sector 29,  
Gurgaon-122 001.

**Sub: Details of transmission tariff petitions – reg.**

Sir,

As provided under Regulation 12 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (2019 Tariff Regulations), the tariff of the transmission systems for the period 2014-19 has to be trued up as per Regulation 8 of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 along with the petition for determination of tariff for the 2019-24 period. Moreover, PGCIL may also seek revision of the tariff allowed for the 2001-04, 2004-09 and 2009-14 periods as per the Appellate Tribunal for Electricity's judgements dated 22.1.2007 in Appeal No.81 of 2005 and 13.6.2007 in Appeal No.139/2006 for old assets. PGCIL has already filed a few petitions for revision of tariff allowed for earlier tariff periods alongwith the petitions for truing up the tariff of the 2014-19 tariff period and for determination of tariff for the 2019-24 periods.

2. The time period for filing the truing up petitions allowed under Regulation 9(2) of the 2019 Tariff Regulations has been extended from 31.10.2019 to 31.1.2020 by the Commission in order dated 28.10.2019 in Petition No. 331/MP/2019. Accordingly, it is anticipated that PGCIL would file more than 300 petitions in the next couple of months. As you are aware, these petitions are required to be disposed in a time bound manner. Therefore, you are requested to submit the details of the petitions that would be filed by PGCIL in the enclosed format for each of the Regions separately by 17.12.2019. This information is required for better planning and timely disposal of the petitions.

Yours faithfully,

sd/  
(V. Sreenivas)  
Deputy Chief (Legal)

